

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 128 of 2014

Dated 8th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Uttar Pradesh Power Corporation Ltd. & Ors. ... Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Anand

**Counsel for the Respondent(s): : Mr. Buddy A. Ranganadhan
Mr. Sanjay Singh for R-1**

ORDER

Reply is being filed today and a copy of which has already been served on the Appellant.

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 05.09.2014 after serving copy on the other side.

Post the matter for hearing on **11.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js